

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 05.10.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated; 01.10.2020, in respect of Shri Gokula K., Prl. Civil Judge & JMFC, Anekal on 05.10.2020, 06.10.2020, 07.10.2020 and 08.10.2020 stands cancelled. Further, Shri Ramaprashanth M.N., Additional Civil Judge & JMFC, Anekal is placed in charge of the court of Prl. Civil Judge & JMFC, Anekal on the said days.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Copy forwarded through e-mail to:

1. To the concerned courts.
2. Assistant Public Prosecutors of the court concerned.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Association through concerned court.
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